CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No. 400 of 1999

Tuesday, this the 17th day of July, 2001

CORAM

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HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

- PG Antony, S/o A George,
 Puthenpurayil House, Elakkat Post,
 Idukki District, Pin: 685 565
- KM Kunchappan, S/o KP Mathew, Koroth House, Kizhakkekottarathil, Market Road, Tripunithura PO, Ernakulam.
- MM Varghese, S/o Markose, Muthathukattil House, Mulakulam (North Post), Piravam, Tripunithura.
- 4. KE Stephen, S/o Eranimose, Kurisinkal House, Mulavukad PO, Bolgatty, Ernakulam.
- 5. PM Rajan, S/o Madhavan, Parackat House, Nedummunnam PO, Chanpancherry (Via), Kottayam District.
- TV Mohanan, S/o Velayudhan, Thykkuttathil House, Ponnurunni, Vyttila, Ernakulam District.
- 7. George Joseph, S/o Joseph, Mannattukuzhiyil House, Piravom PO, Ernakulam.
- 8. VO Devasikutty, S/o VD Ouseph, Vadakkumcherry House, Annamanada Post, Trichur District.
- Joseph Paul, S/o Paily, Thuruvaseriyil House, Ooramana PO, Kavanadu, Thodupuzha.
- 10. K. Balasubramanian, S/o G Kesavan Nair, Kutticheril House, Pallikkanal PO, Kayamkulam.
- 11. KV Kuriyan, S/o Ulahannan, Kallidumpil House, Kalampoor PO, Piravom, Ernakulam.
- 12. TA Augustin, S/o TO Augustin, Tharayilparambil House, Kumpazhanghi, Ernakulam.
- 13. PM Sukumaran, S/o PA Madhavan, Pamparayil House, North Mulakkulam PO, Piravom.

- 14. B. Sasidharan Pillai, S/o Bhaskaran Pillai, Madhavavilasam House,, Moothala PO, Trivandrum.
- 15. K. Narayanan Kutty, S/o Kuttappan Nair K, Mundavelil House, Pallarimangalam PO, Mavelikara, Pin: 690 107
- 16. Sukumaran K, S/o Kesavan, Kuzhichankala House, Chenkal PO, Neyyattinkara, Trivandrum.
- 17. KG Samuel, S/o Y. George,
 Ranjith Bhavan, Njokkanal Post,
 Krishnapuram Via, Alappuzha.
- 18. K. Babu, S/o Kunchu Krishanan, Shalini Bhavan, Adayaman PO, (Via) Thattathumala, Trivandrum.
- 19. TK Muraleedharan, S/o P Kunjunni Menon,
 Poolath House, Vyttila PO,
 Kochi-19Applicants

[By Advocate Mr. Davy for Mr. C.S. Ullas]

Versus

- Union of India, represented by the Secretary, Ministry of Defence, New Delhi.
- The Flag Officer Commanding-in-Chief, Southern Naval Command, Kochi-682 004
- 3. The Chief Staff Officer, Head Quarters, Southern Naval Command, Kochi.
- The Commanding Officer,
 I.N.S. Garuda,
 Naval Base, Kochi.

....Respondents

[By Advocate Mr. C. Rajendran, SCGSC]

The application having been heard on 17-7-2001, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Applicants seek the following reliefs:-

"1) To call for the records leading to the issue of Annexures A2, A3, A4 and declare that the re-designation of the applicants as Civilian Motor Transport Driver Grade II is improper and illegal.



- 2) Issue such other direction or orders this Hon'ble Tribunal may deem fit to issue in the facts and circumstances of the case."
- 2. When the OA was taken up, the learned counsel representing the learned counsel for applicants submitted that leave may be granted to withdraw this Original Application. Leave granted.
- 3. Accordingly, the Original Application is dismissed as withdrawn. No costs.

Tuesday, this the 17th day of July, 2001

G. RAMAKRISHNAN

ADMINISTRATIVE MEMBER

A.M. SIVADAS JUDICIAL MEMBER

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List of Annexure referred to in this order:

- 1. A2 True copy of letter No. CS/3214/44 dated 6th August 1998 issued by the Staff Officer (Civilians), Southern Naval Command.
- 2. A3 Letter of re-designation No. 2760/7 dated 20th October 1998 in respect of the applicant issued by the Chief Staff Officer (P&A), Southern Naval Command.
- 3. A4 Letter No. CS 2760/7 dated 12th November 1998 for Departmental qualifying test issued by the Staff Officer (Civilians) Headquarters, Southern Naval Command.